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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
146/16	180/17	Hearing	391 - 394	Paul Resorts & Hotels Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema. Hebbar	Advocate for ROC	
2.	SATISH JOHN SPT LEGAL	Advocate for petitioner	
3)	Varanthy Kumar o/o BL Asst.		

Counsel for petitioner is present. Counsel for petitioner is directed to furnish information as required by AOL in his report.

For filing the affidavit over the clarification sought by the Tribunal, list it on 24.03.2017.


MEMBER (J)


MEMBER (T)